

Government in increasing the production of Cash Crops, various Central Sector/Centrally Sponsored Schemes are being implemented in the State. The incentives provided under these schemes inter-alis include distribution of seed, weedicides/herbicides, Plant Protection Chemicals, Plant Protection Equipments, improved farm implement etc. at a subsidised rate.

Prawn Hatchery Project in Orissa

4613. SHRI GOPI NATH GAJAPATHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the locations of prawn hatchery projects in Orissa;

(b) the amount of Central financial assistance provided in this regard;

(c) whether any foreign country have also assisted for the project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Prawn hatcheries are located at Gopalpur (Ganjam District) and at Candrabhaga (Puri District) in Orissa.

(b) The Central assistance amounting to Rs.357.49 lakh has been provided for prawn hatcheries.

(c) No, Sir.

(d) Does not arise.

Wood Scarcity in Cremation Grounds

4615. SHRI RAJNATH SONKAR SHASTRI:
SHRIMATI SAROJ DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cremation grounds in Delhi are facing acute wood crisis;

(b) if so, the reasons thereof and the steps taken to overcome the wood shortages; and

(c) whether there is any proposal to provide electric crematoriums in each of the municipal zones in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) As reported by Municipal Corporation of Delhi, cremation grounds are now not facing acute wood crisis.

(b) Question does not arise in view of (a) above.

(c) The Municipal Corporation of Delhi has provided an electric crematorium at Ring Road near Old Yamuna Bridge. Another crematorium at Punjabi Bagh cremation ground is about to be completed. An electric crematoriums planned at Green Park. The construction of additional crematoria depends upon the availability of funds, acceptance by the people and demand from the people of the area.

Pending Cases with DDA

4616. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether thousands of cases are pending with the DDA pertaining to issue of building permits, completion certificates, mutation of properties after the death of original allottees etc. for many years;

(b) if so, the reasons for delay in finalising the cases; and

(c) the steps taken to expedite the cases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Important reasons stated by DDA are nonsubmission of requisite documents in time and non-completion of formalities by the applicants.

(c) a drive is already in progress in DDA to clear the backlog of building permits and completion certificates. A Similar drive to clear the backlog of applicants for mutation of properties has also been planned by DDA during the current year.

Expansion of Hazira Complex

4617. SHRIMATI BHAVNA CHIKHLIA:
SHRI MAHESH KANO-
DIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether ONGC's output target has been cut by 7.Mt due to natural decline in oil reserves in Bombay High and fields of North Gujarat. If so, the details thereof;

(b) what would be the extra forex burden due to this cut; and

(c) whether it is a fact that Hajira Complex expansion has not yet been cleared and the

reasons for delay?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) The proposal is being processed for approval.

Flood in Assam

4618. SHRI PROBEN DEKA: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of damage caused by the flood during July, 1992 in Assam;

(b) whether in addition to the Natural Calamity Relief Fund, the Government propose to release some more funds to Assam in view of the huge damage caused by the recent flood;

(c) if so, the details thereof;

(d) whether any Central team has visited the State to make an assessment on the spot;

(e) if so, the findings of the central team; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Government of Assam has reported the following damage in the second wave of floods in the State from June 22, 1992:-